

## CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

C.P.No.111/98 in O.A.No.229/97

New Delhi, this the 15th day of February, 1999

HON'BLE MR.JUSTICE K.M.AGARWAL, CHAIRMAN HON'BLE MR.N.SAHU, MEMBER(A)

Ram Phal S/o Sh.Karan Gaur Bhawan,Gali No.40, Sadh Nagar-II,Palam Colony, New Delhi-45.

....Petitioner

(By Advocate: Shri Yogesh Sharma)

versus

Shri R.D.Sharma Divisional Railway Manager Western Railway,Jaipur(Raj.)

....Respondent

(By Advocate: Shri R.L.Dhawan)

## ORDER(ORAL)

## BY AGARWAL, J. -

Learned counsel for the applicant states that the order has been complied with and accordingly he wants to withdraw the C.P. Permission granted. C.P. is dismissed as withdrawn. Rule nisi, if any, shall stand discharged.

( K.M. AGARWAL ) CHAIRMAN

( N. SAHU )
MEMBER(A)

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